

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL No. 260 of 2015 & IA No. 417 of 2015
&
APPEAL No. 261 of 2015 & IA No. 418 of 2015**

Dated: 6th September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matters of:

**National Aluminium Company Ltd. ...Appellant(s)
Vs.
Odisha Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Ashok Gupta, Sr. Adv.
Mr. Ghanshyam
Mr. Abhishek Gupta

Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. Rutwik Panda
Ms. Anshu Malik for R.1

ORDER

List these matters for hearing on **06.10.2016.**

**(I.J. Kapoor)
Technical Member
ts/kt**

**(Justice Ranjana P. Desai)
Chairperson**